

[English]

### LPG Agencies

72. SHRI N.N. KRISHNA DAS : Will the PRIME MINISTER be pleased to state :

(a) whether several applications have been received from various individuals in Kerala for allotment of LPG agencies;

(b) if so, the number of applications received during last two years and number of them allotted;

(c) whether there are fresh proposals; and

(d) if so, the locations identified during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) Large number of applications have been received for the 55 LPG distributorships advertised during the last two years in Kerala. Out of the above, allotments have been made for 10 distributorships.

(c) and (d). Four LPG distributorships have been proposed for Kerala in the Draft LPG Marketing Plan 1996-97.

[Translation]

### Clearance of Uttar Pradesh Projects

73. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) the number of projects relating to Uttar Pradesh pending with the Union Government of clearance and since when; and

(b) the reasons for not according approval to these projects and by when these are likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) According to information furnished by Government of Uttar Pradesh, several proposals relating to dairy development, surface transport, power, irrigation, higher education, industry, etc. are reportedly pending for clearance of Central Government.

(b) As the projects and schemes are being handled by several Central Ministries, it may be difficult to indicate the time about sanctioning of the Schemes.

[English]

### Encroachment on Government Land

74. SHRI RAM SAGAR : Will the PRIME MINISTER be pleased to refer to the answer given to USQ No. 2342 dated July 31, 1996 regarding encroachment on Government land and state :

(a) whether the information has since been collected;

(b) if so, the details thereof and the action taken by the Government thereon; and

(c) the action taken against the unauthorised construction in Sainik Farm after booking them under the DMC Act and the time by which the unauthorised constructions will be removed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Yes, Sir.

(b) The Public Works Department of the Govt. of National Capital Territory of Delhi has reported that the encroachment is in their knowledge and they have already taken up the matter with the Delhi Police for its removal.

(c) The Municipal Corporation of Delhi has reported that 22 cases have been booked in the area since 1.1.96. Demolition notices were issued in all these cases and thereafter demolition orders were passed. In one case action for demolition has also been taken. In the remaining cases, Municipal Corporation of Delhi is already seized of the matter for demolishing the unauthorised construction as per their policy.

### Cooking Gas

75. SHRI NARAYAN ATHAWALAY : Will the PRIME MINISTER be pleased to state :

(a) the estimated demand for cooking gas and petroleum products and the actual supplies made during the last three years in Maharashtra;

(b) the projected demand for cooking gas, kerosene, petrol and other petroleum products in Maharashtra—details of marketing plan worked out by PSUs and private sector companies to meet the same;

(c) the marketing plan at Public Sector Undertakings - PSU wise current year for Maharashtra for cooking gas, petrol, kerosene and other petroleum products; and

(d) whether Oil Selection Board for Maharashtra has been reconstituted to finalise selection of new dealerships proposed for the current year and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) Demand of Petroleum Products in the State of Maharashtra has been fully met during the past three years. Consumption of LPG and other petroleum products during the past three years in Maharashtra has been as under :-

	(Fig. in TMT)		
	1993-94	1994-95	1995-96
LPG	554	606	677
Other POI Products	9629	9647	10606
Total	10183	10253	11283